

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/644(KB)2019  
IA(I.B.C)/1424(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INDIABULLS CONSUMER FINANCE LIMITED VS AAWRUN FURNISHING MANTRA PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Ms. Nimisha Agarwal, Adv. ] For the Liquidator

**ORDER**

1. Ld. Counsel for Liquidator present.
2. This application has been filed by the Liquidator to place on record the Quarterly Progress Report which is placed at Pages No. 22 to 52. This application is supported by an affidavit which is placed at pages 11 to 12. The Quarterly Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**